

REGISTERED

Commercial Complex (BDA),  
Indiranagar,  
Bangalore - 560 038

Dated : 29-9-87

CONTEMPT OF COURT APPLICATION NO 27 /86( )  
In A. No. 419/86(CT)  
W.P. NO \_\_\_\_\_

**Applicant**

Shri S.R. Sathyanarayana Naik V/s The Divisional Railway Manager  
Mysore Division, Mysore

To

<p>1. Shri S.R. Satyanarayana Naik Head Clerk Personnel Branch Southern Railway Ranabennur Dharwar District</p>	<p>3. Shri Ramkumar Divisional Railway Manager Mysore Division Mysore</p>
<p>2. Shri M. Raghavendra Achar Advocate 1074-1075, Banashankari I Stage Bangalore - 560 050</p>	<p>4. Shri A.N. Venugopal Room No. 12, 2nd Floor S.S.B. Mutt Building Tank Bund Road Bangalore - 560 009</p>

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/xxx/

~~XXXXXX ORDER~~ passed by this Tribunal in the above said Contempt of application on 23-9-87

Encl : as above

Deputy Registrar  
~~SECTION OFFICER~~  
(JUDICIAL)

Received copy of 2nd (3)

by Kurng 29.9.87  
(CG Kurs Hult)  
Chief Clerk DPOD Mys

RECEIVED Three Conis 29/9/87  
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Diary No. 1216/CR/87  
Issue Date: 30.9.87 10

IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE

ORDER SHEET

Applicant

S. R. Sathya Narayana Naidu.

Advocate for Applicant

H. R. Adarsh

Respondent

Advocate for Respondent

Office Notes

Orders of Tribunal

Date



-True Copy-

For *[Signature]*  
DEPUTY REGISTRAR  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

KSP VC/LHARM (A)

23.9.1987.

*[Signature]*  
In this petition made U/s 17 of the A.T. Act, 1985, and the Contempt of Courts Act, 1971, the petitioner has moved this Tribunal to punish the contemner for the alleged disobedience of the order made in his favour in A.No. 419/86.

In a separate order made by us today in A.No. 419/86, we have extended the time for compliance with our directions till 30.11.1987. If that is so, then this petition ~~cannot~~ be proceeded with. We, therefore, dismiss the same ~~for the present~~ Parties to bear their own costs.

*[Signature]*  
VICE CHAIRMAN (A)

23.9.1987.

MEMBER (A)

23.9.1987.